

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. C.P.(IB)-269(MB)/2022

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2023**

NAME OF THE PARTIES: - Bank of Baroda

V/s

Vinayak Bhagwan Kulkarni

APPEARANCES: -

FOR THE PETITIONER : Absent.

FOR THE RESPONDENT : Absent.

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken convened through Virtual Hearing (VC).

Due to paucity of time, this matter could not be taken up. List
this matter for hearing on **02.05.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)